

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 09.03.2022 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 60/2022 & IA No. 121,122 & 123/2022	Southern Power Distribution Company of Telangana Ltd V G. Madhusudhan Rao & 2 Ors	Adithya Reddy	
2.	Comp App (AT)(CH)(Ins) No. 75/2022 & IA No. 155/2022	Sunil P.K V Hindustan Newsprint Ltd & Anr	Alias M. Cherian	
3.	Comp App (AT)(CH)(Ins) No. 76/2022	Sojan George V Shri Kumar Rajan RP & 3 Ors	Lilly Francis Jerin Asher Sojan	
4.	Comp App (AT)(CH)(Ins) No. 77/2022 & IA No. 156/2022	Shaji V K V Hindustan Newsprint Ltd & Anr	Alias M. Cherian	
5.	Comp App (AT)(CH)(Ins) No. 78/2022 & IA No. 157,158 & 159/2022	Roxcel Trading Company GmbH V Sathiyadevi Alamuri RP & 4 Ors	Savitha K. Jagadeesan	
6.	Comp App (AT)(CH)(Ins) No. 79/2022 & IA No. 160 & 161/2022	Asset Reconstruction Company (India) Ltd V Ebenezar Inbaraj RP of ReGen Powertech Pvt Ltd	V.V. Sivakumar	
7.	Comp App (AT)(CH)(Ins) No. 83/2022 & IA No. 164,165 & 166/2022	K.S. Sreenivasan V T. Udayakumar, Ex-Director Landmark Housing Projects (Chennai) Pvt Ltd & 2 Ors	Akshaya Manoharan	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT)(CH)(Ins) No. 161/2021	Ajeesh Kumar S & 8 Ors V Kerala Industria Infrastructure Development Corporation & 3 Ors	Eshwar Sabapathy Jayaraj	Respondent Served-No Appearance
9.	Comp App (AT)(CH)(Ins) No. 163/2021	CFM Asset Reconstruction P Ltd V Unison Hotels P Ltd & anr	Gridharan Sai	Yogesh Kumar Jagia R1 A. Chandrasekar R2
10.	Comp App (AT)(CH)(Ins) No. 41/2022 (IA No. 85,86 & 87/2022)	Bharani Properties and Developers P Ltd V Rajashree Santhanam Liquidator of Anandram Developers P Ltd	R. Sowmya K. Hari Prasath	B. Dhanaraj
11.	Comp App (AT)(CH)(Ins) No. 42/2022 (IA No. 88,89 & 90/2022)	Manoharamma Hotel investment P Ltd V Rajashree Santhanam Liquidator of Anandram Developers P Ltd	Adarsh Mohandas	B. Dhanaraj
12.	Comp App (AT)(CH) No.30/2021	Thirumalai Thirumal Nidhi Ltd V S. Hemalatha	O.L.N. Ganesan	Srivatsava R1
13.	Comp App (AT)(CH) No. 2/2022 & IA No. 10 & 11/2022	Shibu John & 3 Ors V Transmarine Services India P Ltd & 4 Ors	Surana & Surana	

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
14.	TA No. 10/2021 (Comp App (AT) 184/2019 (IA No. 2765 of 2020)) (PH)	M. Appayya & 4 ors V M. Chandra Sekhar Rao & 8 ors	Anshuman Sharma	S. Chidambaram Arpit Shukla-R1-R4
15.	Comp App (AT) (CH) No.25/2021 (PH)	Indus Motor Company P Ltd & 7 ors V T. P. Anil Kumar & 3 ors	Alishan Naquee	Shardul Amarchand Mangaldas & Co Caveator for R1-R4
16.	Comp App (AT)(CH)(Ins) No. 14/2021	SP Shanmugam V M/s. V-Con Integrated Solutions P Ltd & another	Hari Radhakrishnan G. Derrick Sam	Yashvardhan R1
17.	Comp App (AT)(CH)(Ins) No. 53/2022 (IA No. 104,105 &106/2022)	K.S. Srinivasan V T. Udayakumar, Ex. Director Land Mark Housing Project (Chennai) P Ltd & 2 Ors	Akashya Manoharan	Ramalingam & Associates Caveator for R3

Copy to:

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Member (J)**(Chennai Bench)****For Assistance,**

- 1.Dy.Registrar - PH No. : 044-2888 0500
CELL : 99402 25692**
- 2.Court Officer - PH No. : 044-2888 0450**